

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP(IB) No. 501/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> SEPTEMBER, 2018, 10:30 A.M.

Name of the Company		Super Sonic Carriers Pvt Ltd -Vs- Hindusthan national Glass & Industries Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rishab Banerjee, Adv.	} For	Operational creditor	Rhe 26/9/2018
2. Ramnu; Ray chowdhury, Adv.			
1. Atasi Saha	} Corporate Debtor.		26.9.18.

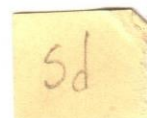
**ORDER**

The Ld. Counsel for Operational Creditor and for the Corporate Debtor are present.

Heard the Ld. Counsel for the Operational Creditor. Ld. Counsel appearing for the Corporate Debtor sought time for hearing for the reason of want of Arguing Counsel. When it was taken for hearing on

earlier occasion also the respondent was not ready for arguments.  
Hence prayer for adjournment is declined.

Heard. Reserved for orders.

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(Jinan K.R)  
Member (J)